

F.No.278A/31/2021-Legal
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs
(Legal Cell)


C-Wing, 5th Floor, Hudco Vishala Bldg,
Bhikaji Cama place, R.K.Puram,
New Delhi-19.04.2022

ORDER

The President of India is pleased to appoint the following Advocate as Special Public Prosecutor for handling Customs & DRI cases of CBIC before Hon'ble High Court of Judicature, Allahabad (Lucknow Bench), Subordinate Courts/ Session Court at Lucknow, on the existing terms and conditions:-

S.No.	Name of SPPs (Sh./Ms./Smt.)	Place of Posting	Tenure	Fresh appointment/Re-appointment
1	Rakesh Pandey	Lucknow	18 months from the date of issue of order	Fresh appointment

2. This issues with concurrence of the Ministry of Law & Justice (Department of Legal Affairs) vide I.D. No. J-12013/24/2021-Judicial dated 06.04.2022.


(Anish Gupta)
OSD (Legal)
Ph: 011-26162152

Copy to:-

1. Chief Commissioner of Customs (Prev.), Patna Zone.
2. Pay and Account Officer, O/o Chief Commissioner of Customs (Prev.), Patna Zone.
3. Ministry of Law and Justice (Deptt. of Legal Affairs), Judicial Section, New Delhi with reference to their above reference I.D. No. J-12013/24/2021-Judicial dated 06.04.2022.
4. All SPPs (through concerned Chief Commissioner's office).
5. Webmaster.cbcc@icegate.gov.in for uploading the same on CBIC website under URL:cbic.gov.in/htdocs-cbec/legalaffairs/dla_idx.